

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/8502/2024	AJIJUR REHMAN KHAN VS STATE OF ODISHA	PRANAYA SWAIN VS	KHANDAPARA /163 /2016 () //
2	D-BLAPL/8505/2024	HARI HANTAL VS STATE OF ODISHA	AMIT BISWAL VS	KOSAGUMUDA /40 /2024 () //
3	D-BLAPL/8506/2024	BIMALA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
4	D-BLAPL/8507/2024	UMASANKAR ACHARYA BHUYAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	R.UDAYAGIRI /157 /2023 () //
5	D-BLAPL/8508/2024	SUJATA MAJHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LAIKERA /194 /2023 () //
6	D-BLAPL/8509/2024	JOSEPH GAMANGO VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	R.UDAYAGIRI /59 /2023 () //
7	D-BLAPL/8510/2024	KARTIKA BAGARTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /16 /2023 () //
8	D-BLAPL/8511/2024	BABRUBAHAL HARPAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /135 /2023 () //
9	D-BLAPL/8512/2024	UGRESAN MAJHI VS STATE OF ODISHA	SEPHALEE DAS VS	SINAPALI /30 /2020 () //
10	D-BLAPL/8514/2024	LOCHAN MAHANAND VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
11	D-BLAPL/8519/2024	PRATIMA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /35 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	D-BLAPL/8522/2024	SOHELA BEWA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	SAHADEV KHUNTA /59 /2024 () //
13	D-BLAPL/8523/2024	KAMAL LOCHAN PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /354 /2023 () //
14	D-BLAPL/8527/2024	ROUF MAHAMMAD VS STATE OF ODISHA	BHARAT JALLI VS	KHANDAGIRI P.S. /458 /2022 () //
15	D-BLAPL/8528/2024	DINABANDHU SAHOO @ DAYA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	KUAKHIA /468 /2023 () //
16	D-BLAPL/8532/2024	PARAMESWAR PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 () //
17	D-BLAPL/8533/2024	DINESH KUMAR DIGAL @ PAPU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SPECIAL CRIME UNIT /9 /2023 () //
18	D-BLAPL/8534/2024	ASHUTOSH KHATUA @ ASHU VS STATE OF ODISHA	RAJIV KUMAR DALAL VS	BAUNISUNI /31 /2024 () //
19	D-BLAPL/8535/2024	NIRANJAN NAYAK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /298 /2023 () //
20	D-BLAPL/8536/2024	KOTHAPALLI GOPI @ K. GOPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /19 /2024 () //
21	D-BLAPL/8541/2024	SITAYA DALACHATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /35 /2024 () //
22	D-BLAPL/8542/2024	PABITRA BEHERA @ PABITRA KUMAR BEHERA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	/ /0 () //
23	D-BLAPL/8558/2024	RAMA NAYAK @ RAMA NAIK	RAJENDRA NARAYAN ROUT	JEYPORE TOWN /123 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	D-BLAPL/8559/2024	STATE OF ODISHA MONU @ MONU KUMAR	AMULYA RATNA PANDA	// PHIRINGIA /86 /2023
		VS	VS	()
25	D-BLAPL/8563/2024	STATE OF ODISHA PRASANTA KUMAR BHOI @ KALU	RABI NARAYAN BEHERA	// KHANDAGIRI P.S. /493 /2023
		VS	VS	()
26	D-BLAPL/8564/2024	STATE OF ODISHA DEEPAK MANDAL	SHISHIR KUMAR SAMAL	// SAMBALPUR SADAR /270 /2021
		VS	VS	()
27	D-BLAPL/8565/2024	STATE OF ODISHA RAMESH NAIK @ RAMESH CHANDRA NAIK	SANJEET KUMAR NANDA	// KANTABANIA PS /88 /2023
		VS	VS	()
28	D-BLAPL/8567/2024	STATE OF ODISHA LAXMAN NAIK	LAMBODOR ACHARI	// TARASINGI /281 /2023
		VS	VS	()
29	D-BLAPL/8570/2024	STATE OF ODISHA RUDRA PRASAD SAHOO	PRADIPTA BEURA	// BEGUNIAPADA /163 /2023
		VS	VS	()
30	D-BLAPL/8571/2024	STATE OF ODISHA KISHORE PRADHAN	SUKANTA KUMAR DALAI	// BEGUNIAPADA /163 /2023
		VS	VS	()
31	D-BLAPL/8573/2024	STATE OF ODISHA KAILASH BEHERA	SUKANTA KUMAR DALAI	// BHANJANAGAR /35 /2024
		VS	VS	()
32	D-BLAPL/8576/2024	STATE OF ODISHA SIPU @ KIRAN SETHI	MANORANJAN MISHRA	// AUL /870 /2023
		VS	VS	()
33	D-BLAPL/8577/2024	STATE OF ODISHA SANTOSH MALIK	MANORANJAN MISHRA	// / /0
		VS	VS	()
34	D-BLAPL/8579/2024	STATE OF ODISHA SUBASH GHADAI	MANORANJAN MISHRA	// RAJNAGAR /663 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	D-BLAPL/8584/2024	STATE OF ODISHA MUNDAS @ MOHANDAS LIMA VS	BISWAJIT RANJAN TRIPATHY VS	// GARBANDHA /54 /2022 ()
36	D-BLAPL/8587/2024	STATE OF ODISHA AJAYA BIRA VS	BISWAJIT RANJAN TRIPATHY VS	// GARBANDHA /54 /2022 ()
37	D-BLAPL/8589/2024	STATE OF ODISHA SASMAL DIGAL VS	AMULYA RATNA PANDA VS	// PHIRINGIA /65 /2024 ()
38	D-BLAPL/8592/2024	STATE OF ODISHA NANDU @ LIPUN NAIK VS	RAJESH RANJAN SAHOO VS	// NALCO /48 /2023 ()
39	D-BLAPL/8594/2024	STATE OF ODISHA JAHUL KHAN VS	SK. ZAFARULLA VS	// NABARANGAPUR TOWN /60 /2024 ()
40	D-BLAPL/8595/2024	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// CUTTACK SADAR /327 /2020 ()
41	D-BLAPL/8597/2024	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	DEEPAK KUMAR MOHAPATRA VS	// KANDARPUR /171 /2023 ()
42	D-BLAPL/8598/2024	STATE OF ODISHA DINA @ DINABANDHU BEHERA VS	MANORANJAN ACHARYA VS	// NAYAGARH /11 /2024 ()
43	D-BLAPL/8599/2024	STATE OF ODISHA SUNARAM TUDU VS	PARTHA SARATHI DAS VS	// HARICHANDANPUR /171 /2022 ()
44	D-BLAPL/8601/2024	STATE OF ODISHA SAMAYA NAIK VS	CHIRANJIB ROUT VS	// GOPALPRASAD /240 /2023 ()
45	D-BLAPL/8605/2024	STATE OF ODISHA SACHIN KUMAR PANDEY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// SPL.TASK FORCE /7 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	D-BLAPL/8616/2024	NANDU @ LIPUN NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	CHHENDIPADA /386 /2023 () //
47	D-BLAPL/8618/2024	ALOK MAHAPATRA VS STATE OF ODISHA	ASHISH KUMAR MOHANTY VS	BAMBARI /193 /2022 () //
48	D-BLAPL/8620/2024	SAUNDAR HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /195 /2023 () //
49	D-BLAPL/8624/2024	NIBASH BARIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /138 /2021 () //
50	D-BLAPL/8628/2024	PRIT @ KITESH RANJAN TOIKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	SESHKHAL /116 /2023 () //
51	D-BLAPL/8629/2024	LAXMIDHARA SAMANTARAY @ BIJU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /1 /2020 () //
52	D-BLAPL/8632/2024	LALCHAND ALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /47 /2024 () //
53	D-BLAPL/8633/2024	SADANANDA SADASIBA PATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /187 /2023 () //
54	D-BLAPL/8634/2024	BAPI SUBUDHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CYBER CRIME AND ECONOMIC OFFENCES /2 /2024 () //
55	D-BLAPL/8636/2024	BANABASI KHILLA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MATHILI /157 /2019 () //
56	D-BLAPL/8639/2024	BANABASI KHILLA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MATHILI /98 /2019 () //
57	D-BLAPL/8640/2024	JAGABANDHU SAHOO	SAPAN KUMAR LENKA	BALUGAON P.S. /83 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	D-BLAPL/8642/2024	STATE OF ODISHA KARUNAKAR BEHERA	LAKSHMAN MISHRA	// //0
		VS	VS	()
59	D-BLAPL/8643/2024	STATE OF ODISHA NANDU @ LIPUN NAIK	RAJESH RANJAN SAHOO	// BAGDIA /169 /2023
		VS	VS	()
60	D-BLAPL/8644/2024	STATE OF ODISHA SUSENA DIGAL	JAYADEBA BEHERA	// BOUDH /46 /2024
		VS	VS	()
61	D-BLAPL/8653/2024	STATE OF ODISHA AKASH SETHY	ASHOK KUMAR SARANGI	// SUKINDA /5 /2024
		VS	VS	()
62	D-BLAPL/8654/2024	STATE OF ODISHA SUBHANKAR @ SHUBAMKAR ROY	ADV.	// KALIMELA /197 /2022
		VS	VS	()
63	D-BLAPL/8655/2024	STATE OF ODISHA SANJAY SENAPATI	CHINMAYA KUMAR NAYAK	// KHANDAGIRI P.S. /60 /2024
		VS	VS	()
64	D-BLAPL/8660/2024	STATE OF ODISHA LOKNATH SAHU	SUBODH KUMAR MOHANTY	// KESINGA /488 /2023
		VS	VS	()
65	D-BLAPL/8665/2024	STATE OF ODISHA SAMAY KISKU	SURYAKANTA DWIBEDI	// KULIANA /60 /2019
		VS	VS	()
66	D-BLAPL/8669/2024	STATE OF ODISHA DEVIDUTTA PANIGRAHI	BHABANI SHANKAR RAYAGURU	// EOW,BHUBANESWAR /27 /2023
		VS	VS	()
67	D-BLAPL/8673/2024	STATE OF ODISHA CHANDAN KANAI @ KANDI	KULDEEP MOHANTY	// KHUNTA /52 /2024
		VS	VS	()
68	D-BLAPL/8674/2024	STATE OF ODISHA HASSAN KHAN	SOUMYA RANJAN DAS	// PLANTSITE /100 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	D-BLAPL/8675/2024	STATE OF ODISHA AMANULLAH KHAN VS	HAJI SK ABDUL ISTAR VS	// S.P.(CID-CRL),CUTTACK /28 /2023 ()
70	D-BLAPL/8677/2024	STATE OF ODISHA ANISH KHAN VS	PRADEEP KUMAR KUNDU VS	// KHAIRA /8 /2024 ()
71	D-BLAPL/8678/2024	STATE OF ODISHA MINI PRADHAN @ MINATI SWAIN VS	PRAVASH CHANDRA JENA VS	// FATEGARH /46 /2023 ()
72	D-BLAPL/8679/2024	STATE OF ODISHA JASOBANTA DEHURI @ CHAKRA VS	DINESH KUMAR MOHANTY VS	// KEONJHAR SADAR /64 /2023 ()
73	D-BLAPL/8681/2024	STATE OF ODISHA HARIHARA @ BAPINI SAHU VS	RAMESH CHANDRA PRADHAN VS	// BERHAMPUR TOWN /517 /2023 ()
74	D-BLAPL/8683/2024	STATE OF ODISHA BHABAGRAHI PRADHAN @ BHAGIRATHI VS	PRAVASH CHANDRA JENA VS	// FATEGARH /100 /2016 ()
75	D-BLAPL/8684/2024	STATE OF ODISHA SURYAKANTA PARIDA @ SURYA VS	BIJAY SWAIN VS	// AIR FIELD P.S. /158 /2023 ()
76	D-BLAPL/8686/2024	STATE OF ODISHA SAMIM KHAN VS	SMRUTI RANJAN ROUT VS	// TOMANDO /59 /2022 ()
77	D-BLAPL/8687/2024	STATE OF ODISHA PAPU @ ASHIS KUMAR KHUNTIA VS	ANUPAM RATH VS	// CHANDANPUR /261 /2022 ()
78	D-CMAPL/12866/2024	STATE OF ODISHA M/S.ANJANI STEELS LTD. VS	AKASH ACHARYA VS	// () //
79	D-CMAPL/12869/2024	UNION OF INDIA SANJAYA KUMAR DASH VS MONALISA PATI	ADV VS	// () //

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	D-CMAPL/12870/2024	DR.SWASTI SWAGATIKA SWAIN VS VICE CHANCELLOR, RAVENSHAW UNIVERSITY, CUTTACK	ADV. VS	// 0 //
81	D-CMP/12723/2024	ALEKHA MOHAPATRA VS STATE OF ODISHA	NIRANJAN RAUT VS	// 0 //
82	D-CMP/12820/2024	M/S. OM OIL AND FLOUR MILLS, CUTTACK VS KAUSHALYA DEVI MODI	AJIT CHANDRA MOHAPATRA VS	// 0 //
83	D-CMP/12835/2024	NIVEDITA PANIGRAHI VS DEBA DUTTA RATHA	BIBEKANANDA BHUYAN VS	// 0 //
84	D-CMP/12838/2024	BATAKRUSHNA JENA VS SUVENDU JENA	RABI NARAYAN BEHERA VS	// 0 //
85	D-CMP/12857/2024	BIMALA DAS VS SULOCHANA BEWA	DEBASIS TRIPATHY VS	// 0 //
86	D-CMP/12888/2024	SUBASH CHANDRA DAS VS MAMI PATI	TUSAR KUMAR MISHRA VS	// 0 //
87	D-CMP/12890/2024	DILLIP JENA VS DURYODHAN JENA	TUSAR KUMAR MISHRA VS	// 0 //
88	D-CONTC/12616/2024	TRAILOKYANATH SAHOO VS HARISH CHANDRA PANIGRAHI,GOVERNING BODY OF BIJU PATTNAIK DEGREE COLLEGE OF EDUCATION,MALKANGIRI	ADV VS	// 0 //
89	D-CONTC/12624/2024	RAMABALLAV DWIVEDY VS BHABANI SHANKAR CHAYANI, DIR., HIGHER EDN. DEPT.	ADV. VS	// 0 //
90	D-CONTC/12672/2024	RAKESH KUMAR BEHERA VS PRADYUMNA KUMAR DASH, OWS(1)	ADV. VS	// 0 //
91	D-CONTC/12676/2024	SWATI SMITA JENA	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	D-CONTC/12677/2024	ABHIMANYU MAJHI, O.A.S. SUNIL CHOUDHURY	ADV.	//
		VS	VS	0
93	D-CONTC/12678/2024	RAJESH PRABHAKAR PATIL, I.A.S. PURNA CHANDRA DASH	ADV.	//
		VS	VS	0
94	D-CONTC/12686/2024	ASWATHY S., I.A.S. GIRISH DAS	ADV.	//
		VS	VS	0
95	D-CONTC/12691/2024	VIJAY AMRUTA KULANGA, I.A.S. NARAYAN SAHOO	SANTOSH KUMAR SWAIN	//
		VS	VS	0
96	D-CONTC/12696/2024	DEBIDUTTA BISWAL, I.F.S. BHAGIRATHI NAIK	ADV	//
		VS	VS	0
97	D-CONTC/12698/2024	RAHUL JAIN, I.P.S. AJAYA KUMAR SAHOO	SUBHASREE MOHANTY	//
		VS	VS	0
98	D-CONTC/12744/2024	ARAVIND AGRAWAL, I.A.S. KAILASH CHANDRA MALLICK	ADV	//
		VS	VS	0
99	D-CONTC/12753/2024	SATYABRATA SAHOO, PRINCIPAL SECY., TO GOVT. ENVAIRMENT DEPT. BISWANATH MOHANTY	ADV	//
		VS	VS	0
100	D-CONTC/12757/2024	ASWATHY S, I.A.S. MILASINGH LAKRA	ADV	//
		VS	VS	0
101	D-CONTC/12773/2024	ASWATHY S, I.A.S. DHARMANANDA BHARATI	ADV	//
		VS	VS	0
102	D-CONTC/12776/2024	ASWATHY S., I.A.S. BIMALA NANDAN MAHAPATRA	SANTOSH KUMAR PATTANAIK, SR. ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	D-CONTC/12780/2024	SANTOSH KUMAR YADAV, I.A.S. THAKURDAS HANSDAH VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
104	D-CONTC/12786/2024	ANU GARG, ADDL. CHIEF SECY., PLANING AND CONVERGENCE DEPT. RAJANIKANT PRADHAN VS	ADV. VS	// // 0
105	D-CONTC/12800/2024	MADHUSUDAN NAYAK, TAHASILDAR, KISHORENAGAR, CUTTACK PARIKHITA SAHU VS	ADV. VS	// // 0
106	D-CONTC/12801/2024	ANU GARG, I.A.S. KUMUDA CHANDRA PATNAIK VS	ADV VS	// // 0
107	D-CONTC/12805/2024	ANU GARG, I.A.S. INDRAJIT PATRO VS	ADV VS	// // 0
108	D-CONTC/12806/2024	ANU GARG, I.A.S. PANCHANAN BRAHMA VS	ADV VS	// // 0
109	D-CONTC/12808/2024	ANU GARG, I.A.S. PANCHANAN MAHARANA VS	ADV. VS	// // 0
110	D-CONTC/12809/2024	ANU GARG, I.A.S. BASUDEV RAUT VS	ADV VS	// // 0
111	D-CONTC/12812/2024	ANU GARG, I.A.S. BALAKRUSHNA PATRA VS	ADV VS	// // 0
112	D-CONTC/12813/2024	ANU GARG, I.A.S. NABIN KUMAR MACHHA VS	ADV. VS	// // 0
113	D-CONTC/12815/2024	ABHIRAM BEHERA, SUPDT. OF EXCISE, RAYAGADA ANJAN KUMAR ROUSTRAY VS SANTOSH KUMAR ROUT, D.E.O, CUTTACK	ADV VS VS	// // 0 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	D-CONTC/12851/2024	KASINATH SWAIN VS ARAVIND AGRAWAL, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
115	D-CONTC/12856/2024	KANCHANABALA MOHANTY VS ASWATY S., I.A.S.	ADV. VS	// 0 //
116	D-CONTC/12860/2024	PRASANTA MALLICK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
117	D-CONTC/12876/2024	B.PURNA CHANDRA PATRA VS M.RADHAKRISHNA, O.P.S. I, S.P.VIGILANCE, CUTTACK	ADV VS	// 0 //
118	D-CONTC/12878/2024	GURUCHARAN TANTY VS ASWATHY.S., I.A.S.	ADV. VS	// 0 //
119	D-CONTC/12879/2024	ANUPAMA PANDA VS ASWATHY S., I.A.S.	RANJIT SAMAL VS	// 0 //
120	D-CONTC/12881/2024	ANUPAMA BISWAL VS ASWATHY S., I.A.S.	RANJIT SAMAL VS	// 0 //
121	D-CONTC/12882/2024	ARNAPURNA PUJARI VS ASWATHY S., I.A.S.	RANJIT SAMAL VS	// 0 //
122	D-CONTC/12883/2024	MADHURIMA PANIGRAHI VS ASWATHY S., I.A.S.	RANJIT SAMAL VS	// 0 //
123	D-CONTC/12885/2024	RATNAPRAVA HOTA VS ASWATHY S., I.A.S.	RANJIT SAMAL VS	// 0 //
124	D-CONTC/12886/2024	BISHNUPRIYA PANDA VS ASWATHY S., I.A.S.	RANJIT SAMAL VS	// 0 //
125	D-CONTC/12887/2024	DIPTI PRABHA MISHRA	RANJIT SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	D-CONTC/12889/2024	ASWATHY S., I.A.S. PRADEEP KUMAR NAIK	RANJIT SAMAL	//
		VS	VS	()
127	D-CONTC/12891/2024	ASWATHY S., I.A.S. MANMATH KUMAR MOHAPATRA	ADV.	//
		VS	VS	()
128	D-CONTR/8623/2024	ANU GARG, I.A.S. BISHNUPRIYA MOHAPATRA	SHIVSANKAR MOHANTY	//0
		VS	VS	()
129	D-CONTR/8630/2024	BUDHARAY MAJHI, SUB INSPECTOR, BASELI SAHI POLICE STATION, PURI BISHNUPRIYA MOHAPATRA	SHIVSANKAR MOHANTY	//
		VS	VS	()
130	D-CRLA/8515/2024	RASMI REKHA BEHERA, SUB INSPECTOR, MANCHESWAR POLICE STATION, BBSR PADMAN BARIHA	GOKULANANDA SAHU	//
		VS	VS	PADAMPUR /154 /2020
131	D-CRLA/8520/2024	STATE OF ODISHA SIBA @ SMRUTIRANJAN PATI	BHABANI SAMAL	()
		VS	VS	KENDRAPARA /193 /2020
132	D-CRLA/8526/2024	STATE OF ODISHA NIMAI CHARAN SAHU	SANJIB KUMAR BHANJADEO	()
		VS	VS	BARIPADA TOWN /146 /2013
133	D-CRLA/8596/2024	STATE OF ODISHA SALAPU JANI	MANAS KUMAR CHAND	//
		VS	VS	DAMANJODI /37 /2022
134	D-CRLA/8612/2024	STATE OF ODISHA ANANDA GOUDA @ ANDHA	SUJIT KUMAR PATTNAIK	//
		VS	VS	BERHAMPUR SADAR /57 /2024
135	D-CRLA/8638/2024	STATE OF ODISHA SATYANARAYAN KUMARA	HIMANSHU SEKHAR MISHRA	()
		VS	VS	SAMBALPUR VIGILANCE /35 /2018
136	D-CRLA/8649/2024	STATE OF ODISHA(VIG.) CHANDAN PRADHAN	KEDAR CHANDRA SARANGI	//
		VS	VS	BOLAGARH P.S. /25 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLA/8676/2024	STATE OF ODISHA BIJAYA SETHI @ BIJU VS	BIDYUTLATA MOHANTY VS	// BAIDESWAR /67 /2019 ()
138	D-CRLLP/8658/2024	STATE OF ODISHA STATE OF ODISHA VS	JANMEJAYA KATIKA, A.G.A. VS	// PATNA /151 /2017 ()
139	D-CRLMA/8585/2024	SARAT CHANDRA JEREI BANAMALI NAYAK VS	SURAJ MOHANTY VS	// ROURKELA VIGILANCE /8 /2022 ()
140	D-CRLMC/8518/2024	STATE OF ODISHA(VIG.) BHARAT ADHIKARI VS	AKASH BHUYAN VS	// BRAJARAJNAGAR /1 /2019 ()
141	D-CRLMC/8530/2024	STATE OF ODISHA BINOD BIHARI BISWAL VS	ASWINI KUMAR MISHRA 3 VS	// SALIPUR /259 /2022 ()
142	D-CRLMC/8546/2024	STATE OF ODISHA P.RAVI PRASAD REDDY@ P. RAVI VS	ARIJEET MISHRA VS	// GOLANTHARA (PATRAPUR) /27 /2012 ()
143	D-CRLMC/8549/2024	STATE OF ODISHA GYANENDRA KUMAR SINGH@GYANDRA KUMAR SINGH VS	ARIJEET MISHRA VS	// CANTONMENT ROAD /40 /2023 ()
144	D-CRLMC/8551/2024	STATE OF ODISHA SWADHIN SAHOO VS	MANOJ KUMAR PANDA VS	// NIALI /82 /2011 ()
145	D-CRLMC/8552/2024	STATE OF ODISHA RABI BARAL VS	BIRAJA PRASAD NANDA VS	// BANDHUGOAN /15 /2016 ()
146	D-CRLMC/8568/2024	STATE OF ODISHA MOHIT RAY VS	KULDEEP MOHANTY VS	// RAGHUNATHPALI /247 /2016 ()
147	D-CRLMC/8572/2024	STATE OF ODISHA RANJAN HATI @ MANORANJAN HATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// JAGATSINGPUR /204 /2004 () //

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CRLMC/8578/2024	BISHNU BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /118 /2022 () //
149	D-CRLMC/8583/2024	MOHAN CHANDRA PALEI VS STATE OF ODISHA	ANNADA SANKAR JENA VS	BASELI SAHI PS /131 /2020 () //
150	D-CRLMC/8602/2024	SAURIN BHATT VS STATE OF ODISHA	UMAKANT NAYAK VS	MAHILA P.S. BUXIBAZAR /78 /2023 () //
151	D-CRLMC/8604/2024	CHANDRA HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /189 /2017 () //
152	D-CRLMC/8609/2024	PARESH JATANIA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 () //
153	D-CRLMC/8614/2024	IPSITA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BAIDYANATHPUR /435 /2022 () //
154	D-CRLMC/8617/2024	PAWAN KUMAR JAISWAL VS STATE OF ODISHA	ASHISH KUMAR MOHANTY VS	JODA /355 /2023 () //
155	D-CRLMC/8625/2024	SAMARU PASAYAT VS ICICI BANK L.T.D, SAMBALPUR	SAMARENDRA BAHADUR VS	/ /0 () //
156	D-CRLMC/8641/2024	SUBRAT ACHARYA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	SUNDARGARH TOWN /195 /2022 () //
157	D-CRLMC/8647/2024	VIKASH AGARWAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	RAGHUNATHPALI /84 /2024 () //
158	D-CRLMC/8651/2024	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /281 /2020 () //
159	D-CRLMC/8659/2024	GEETARANI DEI	LALITENDU BHUYAN	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	D-CRLMC/8662/2024	SATYA PRIYA SAHU NARESH SABAR	BISWAJIT RANJAN TRIPATHY	// GARBANDHA /29 /2017
		VS	VS	()
161	D-CRLMC/8664/2024	STATE OF ODISHA RUNU @ DHIRANJAN SRICHARAN TRIPATHY	RABINDRA NATH PRUSTY	// MAHILA P.S. BUXIBAZAR /95 /2013
		VS	VS	()
162	D-CRLMC/8670/2024	STATE OF ODISHA JOGI GOUDA@JOGENDRA GOUDA@JOGENDRA KUMAR GOUDA	ACHYUTANANDA PATTANAIAK	// KODALA /180 /2018
		VS	VS	()
163	D-CRLMC/8685/2024	STATE OF ODISHA MANABHANJAN @ MANORANJAN KUMBHAR	SANKAR PRASAD PADHI	// AINTHAPALI /82 /2017
		VS	VS	()
164	D-CRLMP/8575/2024	STATE OF ODISHA GOKULANANDA PUROHIT	PURNA CHANDRA BEHERA	// / /0
		VS	VS	()
165	D-CRLMP/8600/2024	STATE OF ODISHA SANJUKTA GURU	KRANTI PRABHA MUKHI	// / /0
		VS	VS	()
166	D-CRLMP/8607/2024	STATE OF ODISHA DURGA PRASAD HOTA	JYOTIRMAYA SAHOO	// / /0
		VS	VS	()
167	D-CRLMP/8619/2024	DEEPARANI HOTA MOHAMMED MUNNA @ MD.MUNNA	SATYAJIT MOHAPATRA	// / /0
		VS	VS	()
168	D-CRLMP/8631/2024	STATE OF ODISHA JYOTSHNARANI BEHERA	SAPAN KUMAR LENKA	// / /0
		VS	VS	()
169	D-CRLMP/8635/2024	STATE OF ODISHA SUSANTA KUMAR BARAL	BISWAJIT NAYAK	// / /0
		VS	VS	()
170	D-CRLREV/8521/2024	STATE OF ODISHA TRINATH BISWAL	JAYADEBA BEHERA	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-CRLREV/8550/2024	STATE OF ODISHA ROHIT BEHERA VS	LAXMAN PRADHAN VS	// PHULBANI TOWN /149 /2019 0
172	D-CRLREV/8637/2024	STATE OF ODISHA SANTA @ SANTOSH MAHARANA VS	SUSHANT HARICHANDAN VS	// BADAMBADI /312 /2023 0
173	D-FAO/12737/2024	STATE OF ODISHA MANAGER, (LEGAL), M/S. S.B.I., GENERAL INSURANCE COMPANY LTD., GANJAM VS	G.P.DUTTA VS	// 0
174	D-FAO/12871/2024	PINKI PRADHAN INDIAN BANK PATIA BRANCH MAGNETICS SQUARE VS	SITANSHU KUMAR DEY VS	// 0
175	D-MACA/12611/2024	STATE OF ODISHA BADAL KUMAR NAYAK VS	PRADEEP KUMAR MISHRA VS	// 0
176	D-MACA/12612/2024	LAMBODHAR SAHU JAMBHU GAUDA VS	PRADEEP KUMAR MISHRA VS	// 0
177	D-MACA/12746/2024	SHANKARSAN SAHOO ASHOK KUMAR BEHERA VS	BISWAJIT MOHANTY VS	// 0
178	D-MACA/12855/2024	SAROJ KUMAR BEHERA TATA AIG GENERAL INSURANCE CO. L.T.D. VS	ADAM ALI KHAN VS	// 0
179	D-MATA/12858/2024	MAHEK SARAF PRATIMA PRADHAN @ BISWAL VS	JIBAN RANJAN DASH VS	// 0
180	D-MSA/12640/2024	AKRURA PRADHAN M/S. S.J.DEVELOPERS AND HOSINGH P.V.T. L.T.D. VS	PRABHU PRASANNA BEHERA VS	// 0
181	D-MSA/12641/2024	SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY M/S. S.J. DEVELOPERS AND HOUSING PVT. LTD. VS	PRABHU PRASANNA BEHERA VS	// 0
		SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY		//

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-MSA/12653/2024	M/S. S.J.DEVELOPERS AND HOSINGH P.V.T. L.T.D. VS SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY	PRABHU PRASANNA BEHERA VS	// 0 //
183	D-MSA/12669/2024	M/S. S.J.DEVELOPERS AND HOSINGH P.V.T. L.T.D. VS SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY	PRABHU PRASANNA BEHERA VS	// 0 //
184	D-RPFAM/12769/2024	BARSA DEBATA VS AMIYA PRASAD DAS	AKSHYANSHU SEKHAR NANDY VS	// 0 //
185	D-RPFAM/12821/2024	MANAS RANJAN NAIK VS RANJIT NAIK	KULDEEP MOHANTY VS	// 0 //
186	D-RSA/12658/2024	ANUPAMA MUNDU VS SABAN MUNDU	RAMESH KUMAR SAHOO VS	// 0 //
187	D-RSA/12859/2024	PAYA HANSDAH VS GOPINATH MAJHI	SWARUP KUMAR PATNAIK VS	// 0 //
188	D-RVWPET/12756/2024	SWETA JAKHODIA VS S.D.O, ELECTRICAL, TPWODL, KALINGA, SUNDARGARH	SUPRATIK ACHARYA VS	// 0 //
189	D-TRP(C)/12848/2024	BIJAYLAXMI SAHOO@KUNDU VS DAMODAR KUNDU	PIYUSH KUMAR MISHRA VS	// 0 //
190	D-WA/12610/2024	STATE OF ODISHA VS GIRIDHARI SUNDARA	TARUN PATNAIK, A.S.C. VS	// 0 //
191	D-WA/12614/2024	STATE OF ODISHA VS MADHUSMITA CHHOTRAY	TARUN PATNAIK,A.S.C VS	// 0 //
192	D-WA/12629/2024	STATE OF ODISHA VS SANGEETA SAMANTARAY	TARUN PATNAIK, A.S.C. VS	// 0 //
193	D-WA/12630/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	D-WA/12651/2024	JOGENDRA BEHERA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
195	D-WA/12674/2024	KHIRABDHI TANAYA SAHU STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
196	D-WA/12683/2024	GANGARAM PRADHAN STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
197	D-WA/12712/2024	PRABHAKAR BEHERA STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
198	D-WA/12728/2024	PRIYABRATA MOHANTY STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
		VS	VS	0
199	D-WA/12790/2024	BIDYADHAR BEHERA STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
200	D-WA/12797/2024	GOURANGA CHARAN ROUT STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
		VS	VS	0
201	D-WA/12816/2024	DHRUBA CHARAN BISWAL STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
202	D-WA/12825/2024	BIDESHI MEHER STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
203	D-WA/12836/2024	PRATAP KUMAR PARIJA STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
		VS	VS	0
204	D-WA/12854/2024	DIBAKAR SAHOO STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WA/12861/2024	SANKIRTAN SAI STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
206	D-WA/12868/2024	AKSHYAYA KUMAR SAHOO BARADA PRASNNA SETHY VS	SANJAY KUMAR BEHERA VS	// // 0
207	D-WA/12877/2024	STATE OF ODISHA STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
208	D-WA/12880/2024	SURESH CHANDRA GARNAIK ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH VS	AMITABH MISHRA VS	// // 0
209	D-WA/12893/2024	GYAN RANJAN PRADHAN STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
210	D-WA/12894/2024	MAMATA PANIGRAHY STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
211	D-WP(C)/12609/2024	SUBASA CHANDRA JENA SUVENDU BEHERA VS	PRAJIT KUMAR PRADHAN VS	// // 0
212	D-WP(C)/12613/2024	STATE OF ODISHA AKASH SITHA VS	PRAJIT KUMAR PRADHAN VS	// // 0
213	D-WP(C)/12615/2024	STATE OF ODISHA NARAYAN SUKLA VS	SASWATI MOHAPATRA VS	// // 0
214	D-WP(C)/12617/2024	STATE OF ODISHA LIPSA KHATUA VS	SATYA RANJAN MULIA VS	// // 0
215	D-WP(C)/12618/2024	STATE OF ODISHA SUNARAM TUDU VS	SWAPNIL ROY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :19/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/12619/2024	DISH INFRA SERVICES PVT. LTD., BBSR VS STATE TAX OFFICER, BBSR	SAMARENDRA KUMAR MOHANTY VS	// 0 //
217	D-WP(C)/12620/2024	SURENDRA PRASAD MANDAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
218	D-WP(C)/12621/2024	HULASINI PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PRADHAN VS	// 0 //
219	D-WP(C)/12622/2024	BISWESWAR HOTA VS STATE OF ODISHA	BASANT KUMAR NANDA VS	// 0 //
220	D-WP(C)/12623/2024	PRATAP KUMAR SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
221	D-WP(C)/12625/2024	KSHIROD DAS VS B.M., TATA MOTOR FIN LTD., BBSR	BRAJA MOHAN SARANGI VS	// 0 //
222	D-WP(C)/12626/2024	MANOJA KUMAR MOHANTY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
223	D-WP(C)/12627/2024	KRUSHNA CHANDRA KAR VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
224	D-WP(C)/12628/2024	BIJAY KUMAR KAR VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
225	D-WP(C)/12631/2024	RENUKA MOHANTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
226	D-WP(C)/12632/2024	ANUSUYA KABI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
227	D-WP(C)/12633/2024	PANCHANAN PARMANIK	JYOTI RANJAN KHUNTIA	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/12634/2024	RAMESH CHANDRA SHARMA	MOHENDRA PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/12635/2024	RITWIK PATTANAİK	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/12636/2024	DILESWAR PRADHAN	ANAJN KUMAR BISWAL	//
		VS	VS	0
		BANK OF BARODA, BBSR		//
231	D-WP(C)/12637/2024	MOHESMITA DASH	SRIKANTA KU. NATH	//
		VS	VS	0
		THE DIRECTOR SOCIAL WELFARE AND MISSION SAKTI.ODISHA BHUBANESWAR, KHURDA		//
232	D-WP(C)/12638/2024	SINGRAI TUDU	LAMBODAR PRADHAN	//
	WP(C)/6840/2024	VS	VS	0
		THE TAHASILDAR, MAHAKALAPARA		//
233	D-WP(C)/12639/2024	LAKHAPATI @ LAKHRAM BHUE @ BHOI	KABIR KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/12642/2024	NAYANA DAS MOHAPATRA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/12643/2024	JAGABANDHU BISWAS	LAMBODAR PRADHAN	//
	WP(C)/6841/2024	VS	VS	0
		THE TAHASILDAR, MAHAKALAPARA		//
236	D-WP(C)/12644/2024	SANDEEP PARIDA	PARAMANANDA CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/12645/2024	SASMITA NANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/12646/2024	ARUN KUMAR SINHA	SIDHESWAR MALLIK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/12647/2024	STATE OF ODISHA JAYANTA KUMAR MAHANA VS	SANJIB KUMAR RATH VS	// // 0
240	D-WP(C)/12648/2024	STATE OF ODISHA ALLI AHAD VS	KISHORE KUMAR MISHRA VS	// // 0
241	D-WP(C)/12649/2024	STATE OF ODISHA KABITA SWAIN VS	MANMAYA KUMAR DASH VS	// // 0
242	D-WP(C)/12650/2024	STATE OF ODISHA UMAKANTA PANIGRAHI VS	SIDHESWAR MALLIK VS	// // 0
243	D-WP(C)/12652/2024	STATE OF ODISHA SURYAMANI NANDA VS	GOPAL KRUSHNA NANDA VS	// // 0
244	D-WP(C)/12654/2024	STATE OF ODISHA MANOJ KUMAR NAYAK VS	MANMAYA KUMAR DASH VS	// // 0
245	D-WP(C)/12655/2024 WP(C)/6800/2024	STATE OF ODISHA M/S. BCC-MONALISHA (JV), JAJPUR VS CT AND GST OFFICER, JAJPUR	MADHAB LAL AGARWAL VS	// // 0
246	D-WP(C)/12656/2024	STATE OF ODISHA DR. BIBHU PRASAD SARANGI VS	ER. NAGENDRA KUMAR MOHANTY VS	// // 0
247	D-WP(C)/12657/2024	STATE OF ODISHA ER.BISWAJIT SAMANTARAY VS	PRABODHA CHANDRA NAYAK VS	// // 0
248	D-WP(C)/12659/2024	STATE OF ODISHA PRADIPTA KUMAR SAMAL VS	MANMAYA KUMAR DASH VS	// // 0
249	D-WP(C)/12660/2024	STATE OF ODISHA RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/12661/2024	SEKH ABDUL KORBAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
251	D-WP(C)/12662/2024	BHAJARAM NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
252	D-WP(C)/12663/2024	RANJIT SAMAL VS SUPERITENDENT ENGINEER, TPCODL, CUTTACK	NIRANJAN PRASAD PATRA VS	// 0 //
253	D-WP(C)/12664/2024	SEVA SCHOOL FOR THE DIVYANGA, BBSR VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
254	D-WP(C)/12665/2024	M/S AJAY KUMAR MOHANTY, CUTTACK VS UNION OF INDIA	ITISHREE TRIPATHY VS	// 0 //
255	D-WP(C)/12666/2024	LALIT KUMAR DASH VS STATE OF ODISHA	ANISH ANKUR MISHRA VS	// 0 //
256	D-WP(C)/12667/2024	M/S.AYAMAT KHAN AND RAHAMATKHAN VS THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK	DEBASISH HAZARA VS	// 0 //
257	D-WP(C)/12668/2024	EXECUTIVE ENGINEER (ELECT.), TPWODL, SUNDERGARH VS M/S. SURAJ PRODUCTS LTD. SUNDARGARH	PRASANTA KUMAR TRIPATHY VS	// 0 //
258	D-WP(C)/12670/2024	M/S EASTERN METAL AND FERRO ALLOYS LTD., JAJPUR VS UNITED BANK OF INIDA, JAJPUR	PRASANNA KUMAR MISHRA VS	// 0 //
259	D-WP(C)/12671/2024	LAXMAN ROHIDAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
260	D-WP(C)/12673/2024	CHANDRA SEKHAR JORA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
261	D-WP(C)/12675/2024	CHITTA RANJAN BARIK	KULADA NANDA DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/12679/2024	VIRGINIA KERKETTA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/12680/2024	SANJAY JAIN	SUPRIYO RANJAN MAHAPATRA	//
	WP(C)/6829/2024	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/12681/2024	PARTHA SARATHI PARDIA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/12682/2024	SANATAN SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/12684/2024	KHAGESWAR MALLICK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/12685/2024	JAGADISH CHANDRA SAHUKAR	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/12687/2024	RABINDRA KUMAR PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/12688/2024	ANSHUL JAIN	SUPRIYO RANJAN MAHAPATRA	//
	WP(C)/6826/2024	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/12689/2024	SUNANDA MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/12690/2024	PUSPAMITRA DAS	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/12692/2024	NILAMANI NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :19/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/12693/2024	STATE OF ODISHA KALANDI CHARAN SAMAL VS	SHARMISTHA SAMAL VS	// // 0
274	D-WP(C)/12694/2024	STATE OF ODISHA DHIRENDRA NATH NAYAK VS	SHARMISTHA SAMAL VS	// // 0
275	D-WP(C)/12695/2024	STATE OF ODISHA SOUMYA KANTA PANDA VS	AMIT PRASAD BOSE VS	// // 0
276	D-WP(C)/12697/2024	ANITARAJ PANDA GUNANIDHI SWAIN VS	SHARMISTHA SAMAL VS	// // 0
277	D-WP(C)/12699/2024	STATE OF ODISHA SARAT KUMAR JUJBARSINGH VS	SHARMISTHA SAMAL VS	// // 0
278	D-WP(C)/12700/2024	STATE OF ODISHA RAJANA NATH VS	SHARMISTHA SAMAL VS	// // 0
279	D-WP(C)/12701/2024	STATE OF ODISHA UGRESEN GARANAYAK VS	SHARMISTHA SAMAL VS	// // 0
280	D-WP(C)/12702/2024	STATE OF ODISHA RAMA KRUSHNA DAS VS	SHARMISTHA SAMAL VS	// // 0
281	D-WP(C)/12703/2024	STATE OF ODISHA LAXMINARAYAN HOTTA VS	AJAY KUMAR TRIPATHY VS	// // 0
282	D-WP(C)/12704/2024	STATE OF ODISHA RADHE SHYAM TARIA VS	SHARMISTHA SAMAL VS	// // 0
283	D-WP(C)/12705/2024	STATE OF ODISHA GITANJALI PADHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :19/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/12706/2024	ASHA PATEL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
285	D-WP(C)/12707/2024	JAGANATH GOCHHAYAT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
286	D-WP(C)/12708/2024	NILAKANTHA GIRI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
287	D-WP(C)/12709/2024	RAMA KRISHNA PUROHIT VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
288	D-WP(C)/12710/2024	BHIKARI CHARAN SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
289	D-WP(C)/12711/2024	UGRASEN BAGHA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
290	D-WP(C)/12713/2024	RAMA RAMAN DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
291	D-WP(C)/12714/2024	PRAFULLA KUMAR DEHURY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
292	D-WP(C)/12715/2024	SURENDRA NATH MAHARANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
293	D-WP(C)/12716/2024	JOGENDRA NAYAK VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
294	D-WP(C)/12717/2024	PRAKASH CHANDRA GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
295	D-WP(C)/12718/2024	MANJULATA JENA	SHARMISTHA SAMAL	//

ORISSA HIGH COURT**FILING REPORT AS ON :19/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/12719/2024	JAYA KRUSHNA SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/12720/2024	HAREKRUSHNA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/12721/2024	SAROJ KUMAR RAY	AJAY KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/12722/2024	M/S.SAROJ KUMAR SHARMA, KALAHANDI	SUKANTA KUMAR DALAI	//
	WP(C)/6850/2024	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/12724/2024	AKHIL KUMAR PAL	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/12725/2024	REBATI NAYAK	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/12726/2024	MD. INAM KHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/12727/2024	BHASKAR CHANDRA SAMAL	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/12729/2024	CHANCHALA KANUNGO	GIRISH CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/12730/2024	ALIRANI PATRA	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/12731/2024	GULSHAN KUMAR NAYAK	SUBHADUTTA ROUSTRAY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/12732/2024	STATE OF ODISHA ITISHREE BEHERA VS	SUBHADUTTA ROUTRAY VS	// // 0
308	D-WP(C)/12733/2024	STATE OF ODISHA PRASANTI SENAPATI VS	GIRISH CHANDRA SAHU VS	// // 0
309	D-WP(C)/12734/2024	STATE OF ODISHA ITISHREE PRIYADARSINI VS	SUBHADUTTA ROUTRAY VS	// // 0
310	D-WP(C)/12735/2024	STATE OF ODISHA SUNIL KUMAR SAHU VS	MANOJ KUMAR PANDA VS	// // 0
311	D-WP(C)/12736/2024	STATE OF ODISHA RABINARAYAN PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
312	D-WP(C)/12738/2024	STATE OF ODISHA MANJULATA HESSA VS	SUBHADUTTA ROUTRAY VS	// // 0
313	D-WP(C)/12739/2024	STATE OF ODISHA BIREN BHUTIA VS	MANOJ KUMAR PANDA VS	// // 0
314	D-WP(C)/12740/2024	STATE OF ODISHA RAJENDRA KUMAR SAHU VS	SHARMISTHA SAMAL VS	// // 0
315	D-WP(C)/12741/2024	STATE OF ODISHA RAJ KUMAR BHUE VS	KOUSIK ANANDA GURU VS	// // 0
316	D-WP(C)/12742/2024	STATE OF ODISHA S.JIBAN KUMAR PATRO VS	SHARMISTHA SAMAL VS	// // 0
317	D-WP(C)/12743/2024	STATE OF ODISHA M/S. BIJAY KUMAR SENAPATI VS THE DY.COMMISSIONER OF CT AND GST CIRCLE, KENDRAPARA	SUBASH CHANDRA SAHOO VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/12745/2024	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
319	D-WP(C)/12747/2024	PURNA CHANDRA MAHARANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
320	D-WP(C)/12748/2024	SUJATA KUMARI BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
321	D-WP(C)/12749/2024	NEHA JAISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
322	D-WP(C)/12750/2024	KHIROD CHANDRA MOHAPATRA VS TAHASILDAR, BALIPATANA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
323	D-WP(C)/12751/2024	DEEPANJALI THAKUR VS COLLECTOR AND DM., KALAHANTI	BHABANI PRASAD PRADHAN VS	// 0 //
324	D-WP(C)/12752/2024	BHAGABAN KHILLAR VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
325	D-WP(C)/12754/2024	SUKANTI SENDHA VS TAHASILDAR, BHANDARIPOKHARI	SUKANTA KUMAR NAYAK (2) VS	// 0 //
326	D-WP(C)/12755/2024	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
327	D-WP(C)/12758/2024	MAHESWAR BEHERA @ KALIA BEHERA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
328	D-WP(C)/12759/2024	SUMITRA SAHOO VS STATE OF ODISHA	JYOTI SWARUP MAHARANA VS	// 0 //
329	D-WP(C)/12760/2024	JAYARAM PUJARI	SIDHARTHA MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	D-WP(C)/12761/2024	D.G. AND I.G OF POLICE, CUTTACK MARKANDA PRADHAN	SATYABRATA SENAPATI	//
		VS	VS	0
331	D-WP(C)/12762/2024	STATE OF ODISHA SURESH KHILLAR	SATYABRATA SENAPATI	//
		VS	VS	0
332	D-WP(C)/12763/2024	STATE OF ODISHA YUDHISTIR PANDA	PRADEEP KUMAR DAS	//
		VS	VS	0
333	D-WP(C)/12764/2024	STATE OF ODISHA SMRUTIREKHA DASH	SHIB SHANKAR MOHANTY	//
		VS	VS	0
334	D-WP(C)/12765/2024	BDA, BBSR AMARBAR DHAL	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
335	D-WP(C)/12766/2024	STATE OF ODISHA PRADIP KUMAR PATRA	BIKASH CHANDRA PARIJA	//
		VS	VS	0
336	D-WP(C)/12767/2024	CHAIRMAN, OSWC, CORPORATE OFFICE, KHURDA BENUDHAR DALAI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
337	D-WP(C)/12768/2024	STATE OF ODISHA OM KUMAR BALIARSINGH	MAHESH SETHI	//
	WP(C)/6843/2024	VS	VS	0
338	D-WP(C)/12770/2024	CHAIRMAN, ODISHA STATE BAR COUNCIL, CUTTACK ODISHA GRAMYA BANK, DOSADAKI CHHAK, JAGATSINGHPUR	AUROVINDA MOHANTY	//
		VS	VS	0
339	D-WP(C)/12771/2024	THE COMMNR. CUM SECY. S AND ME DEPT. BBSR ODISHA GRAMYA BANK, DOSADAKI CHHAK BRANCH, JAGATSINGHPUR	AUROVINDA MOHANTY	//
		VS	VS	0
340	D-WP(C)/12772/2024	THE COMMNR. CUM SECY. S AND ME DEPT. BBSR AJAY KUMAR PRADHAN	GOPAL CHARAN MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/12774/2024	STATE OF ODISHA CHHABIRANI BARIK VS	AMBUJA BANDHU PARIDA VS	// // 0
342	D-WP(C)/12775/2024	STATE OF ODISHA HEMAPRAVA AGASTY VS	DILLIP KUMAR MOHAPATRA VS	// // 0
343	D-WP(C)/12777/2024	STATE OF ODISHA DAYANIDHI BAG VS	KSHIROD KUMAR ROUT VS	// // 0
344	D-WP(C)/12778/2024	STATE OF ODISHA K. PRADEEEP KUMAR REDDY VS	RANJIT MOHANTY VS	// // 0
345	D-WP(C)/12779/2024	STATE OF ODISHA M/S P.N. SERVICES, BIBHUTI BHUSAN MOHAPATRA, BHUBANESWAR VS	ALOK KUMAR DAS VS	// // 0
346	D-WP(C)/12781/2024	M/S AXIS BANK LTD., AHMEDABAD M/S. MODI PROJECTS LTD. RANCHI VS	PAMI RATH VS	// // 0
347	D-WP(C)/12782/2024	UNION OF INDIA SIB NATH PAUL VS	SWAPNA KUMAR OJHA VS	// // 0
348	D-WP(C)/12783/2024	UNION OF INDIA SIDHARTH SANKAR SINGH VS	SUBHADUTTA ROUTRAY VS	// // 0
349	D-WP(C)/12784/2024	STATE OF ODISHA ANURADHA OJHA VS	SUBHADUTTA ROUTRAY VS	// // 0
350	D-WP(C)/12785/2024	STATE OF ODISHA M/S-CHANDAN HOSPITALITY SERVICES, BHUBANESWAR VS	BRAJARAJ SAI VS	// // 0
351	D-WP(C)/12787/2024	THE REGIONAL DIRECTOR, ESI INSURANCE PANCHDEEP BHAWAN, BHUBANESWAR SK. NURUDDIN VS	DWARIKA PRASAD MOHANTY VS	// // 0
		COLLECTOR AND D.M., JAJPUR		//

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/12788/2024	MINAKSHI NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
353	D-WP(C)/12789/2024	SAILABALA PATTANAIAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
354	D-WP(C)/12791/2024	PAURNAMASI RATH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
355	D-WP(C)/12792/2024	RUKSHANA PARVEEN VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
356	D-WP(C)/12793/2024	ODISHA GRAMYA BANK, MAYURBHANJ VS THE COMMNR. CUM SECY. SCHOOL AND MASS EDUCATION DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
357	D-WP(C)/12794/2024	RITANJALI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
358	D-WP(C)/12795/2024	RAGHUNATH NAYAK VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
359	D-WP(C)/12796/2024	CHITTA RANJAN JENA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
360	D-WP(C)/12798/2024	LILY DASH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
361	D-WP(C)/12799/2024	SOUMYA RANJAN NAYAK VS ODISHA SUB-ORDINATE STAFF COMMISSION, BHUBANESWAR	SRIKAR KUMAR RATH VS	// 0 //
362	D-WP(C)/12802/2024	GOLAPALLI AMALU @ G.AMALU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
363	D-WP(C)/12803/2024	KAMALA KANTA NAYAK	SAMARENDRA BAHADUR	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	D-WP(C)/12804/2024	STATE OF ODISHA DHANABANTA BEHERA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
365	D-WP(C)/12807/2024	STATE OF ODISHA SAUBHAGYA KUMAR MAJHI	BIBHUTI BHUSAN NANDA	//
		VS	VS	0
366	D-WP(C)/12810/2024	STATE OF ODISHA SAROJ KUMAR NAYAK	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
367	D-WP(C)/12811/2024	STATE OF ODISHA ODISHA GRAMYA BANK, SANKERKO, MAURBHANJ	AUROVINDA MOHANTY	//
		VS	VS	0
368	D-WP(C)/12814/2024	COMMNR., SECY., S AND ME, BHUABNESWAR., KHURDA RADHA KISHAN SINGH	PRATYUSH RANJAN PATNAIK	//
		VS	VS	0
369	D-WP(C)/12817/2024	ASST. DIVISIONAL ENGINEER TRACK, EAST COAST RAILWAY, KHORDHA NAKA RAMUDU @ N. RAMUDU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
370	D-WP(C)/12818/2024 WP(C)/6863/2024	STATE OF ODISHA SUDIPTA KUMAR DASH	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
371	D-WP(C)/12819/2024	STATE OF ODISHA GOLAPALLI AMALU @ G. AMALU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
372	D-WP(C)/12822/2024	STATE OF ODISHA SAKRABATI NARASINGH CHILD HOSPITAL, SAMBALPUR	SAURAV TIBREWAL	//
		VS	VS	0
373	D-WP(C)/12823/2024	COMMISSIONEROF INCOME TAX, EXEMPTIONS, HYDERABAD, TELENGANA NAKA RAMUDU @ N. RAMUDU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
374	D-WP(C)/12824/2024	STATE OF ODISHA KASHINATH PATRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/12826/2024	STATE OF ODISHA SAROJINI DEI VS	SAMEER KUMAR DAS VS	// // 0
376	D-WP(C)/12827/2024 WP(C)/6879/2024	STATE OF ODISHA DEEPEN KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	// // 0
377	D-WP(C)/12828/2024	STATE OF ODISHA JHUMAR BAG VS	BIBHUTI BHUSAN SWAIN VS	// // 0
378	D-WP(C)/12829/2024	STATE OF ODISHA SURYA NARAYAN DASH VS	KRISHNA CHANDRA SAHU VS	// // 0
379	D-WP(C)/12830/2024	STATE OF ODISHA BHAWANA , ROTARY CLUB SAMBALPUR WEST, SAMBALPUR VS	SAURAV TIBREWAL VS	// // 0
380	D-WP(C)/12831/2024	COMMISSIONER OF INCOME TAX ,EXEMPTIONS, BYDERABAD, TELENGANA, MUNU TANDIA VS	BIBHUTI BHUSAN SWAIN VS	// // 0
381	D-WP(C)/12832/2024	STATE OF ODISHA PARTHA SARATHI SETHI VS	SURYAKANTA DASH VS	// // 0
382	D-WP(C)/12833/2024	STATE OF ODISHA FACULTY ASSOCIATION, AIIMS, BBSR VS	AMITABH MISHRA VS	// // 0
383	D-WP(C)/12834/2024	UNION OF INDIA SOCIETY FOR CHILDREN (SOCH), BHUBANESWAR, KHURDA VS	CHITRASEN PARIDA VS	// // 0
384	D-WP(C)/12837/2024	CENTRAL BOARD OF DIRECT TAXES, CBDT, NEW DELHI RATNAKAR SENDRIA @ RATI SINDRIA VS	BIBHUTI BHUSAN SWAIN VS	// // 0
385	D-WP(C)/12839/2024	STATE OF ODISHA MANOJ NAG VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/12840/2024	GAYADHAR THATOI VS THE COLLECTOR, BHADRAK	TRILOCHAN DASH VS	// 0 //
387	D-WP(C)/12841/2024	GOPAL BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
388	D-WP(C)/12842/2024	GOPAL CHANDRA SAHOO VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
389	D-WP(C)/12843/2024	JUGUNU CHHURA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
390	D-WP(C)/12844/2024	NILA SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
391	D-WP(C)/12845/2024	JAIGUN NISSA BIBI @ JAIGUN BIBI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
392	D-WP(C)/12846/2024	TOPHAN KUMAR NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
393	D-WP(C)/12847/2024	TOPHAN KALET VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
394	D-WP(C)/12849/2024	CHADRABHANU DUNGRIA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
395	D-WP(C)/12850/2024	GURU NANAK PUBLIC SCHOOL, SUNDARGARH VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
396	D-WP(C)/12852/2024	VEDANTA LTD, MUMBAI VS MAHANADI COALFIELDS LTD. BURLA	PRASHANTA KUMAR NAYAK VS	// 0 //
397	D-WP(C)/12853/2024	RABINDRA LENKA	PRASANNA KUMAR DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	D-WP(C)/12862/2024	AKULI CHARAN PATTNAIK PRABHAT KUMAR DEBATA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
399	D-WP(C)/12863/2024	STATE OF ODISHA LAXMIDHAR NAYAK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
400	D-WP(C)/12864/2024	STATE OF ODISHA M/S. BHARAT SECURITY SERVICES, JAJPUR	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
401	D-WP(C)/12865/2024	THE STATE OF ODISHA MANBODH SINGH	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
402	D-WP(C)/12867/2024	STATE OF ODISHA BHASKAR CHANDRA MOHAPATRA	CHITTA RANJAN PATTNAIK	//
		VS	VS	0
403	D-WP(C)/12872/2024	STATE OF ODISHA M/S. ARFIN SERVICE PROVIDER AGENCY, JAJPUR	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
404	D-WP(C)/12873/2024	THE PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR BISHNU PRASAD PRADHAN	SASMITA MISHRA	//
		VS	VS	0
405	D-WP(C)/12874/2024	STATE OF ODISHA CHITTARANJAN TRIPATHY	ARNAV BEHERA	//
		VS	VS	0
406	D-WP(C)/12875/2024	INDIAN OVERSEAS BANK, BBSR BIKASH KHATUA	SASWATI MOHAPATRA	//
		VS	VS	0
407	D-WP(C)/12884/2024	UNION OF INDIA BAISHNAB CHARAN PATRA	NURSHINGA CHARAN BARAL	//
		VS	VS	0
408	D-WP(C)/12892/2024	THE PRINCIPAL SECRETARY TO THE GOVT., R AND DM, BBSR, KHURDA BIREN KUMAR SAMAL	KUNAL KUMAR SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-WP(C)/12895/2024	STATE OF ODISHA TILU PATEL VS	KUNAL KUMAR SWAIN VS	// // 0
410	D-WP(C)/12896/2024	STATE OF ODISHA BISHNU CHARAN ROUT VS	KUNAL KUMAR SWAIN VS	// // 0
411	D-WP(C)/12897/2024	STATE OF ODISHA PRANAB KUMAR SAMANTARAY VS	KUNAL KUMAR SWAIN VS	// // 0
412	D-WP(C)/12898/2024	STATE OF ODISHA MANAGING COMMITTEE OF PARSHURAM HIGH SCHOOL, SECY, BALANGIR VS	KUNAL KUMAR SWAIN VS	// // 0
413	D-WP(C)/12899/2024	STATE OF ODISHA SATYABAN SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
414	D-WP(C)/12900/2024	STATE OF ODISHA PRADIP KUMAR MOHARANA VS	KUNAL KUMAR SWAIN VS	// // 0
415	D-WPCRL/8627/2024	STATE OF ODISHA KRISHNA SARKAR VS	SAMARENDRA BAHADUR VS	// // 0
416	D-ABLAPL/8503/2024	STATE OF ODISHA BAIDESWAR MAHANTA @ BAIBESWAR MAHANTA VS	PARTHA SARATHI DAS VS	// // TURUMUNGA /108 /2024 0
417	D-ABLAPL/8504/2024	STATE OF ODISHA KRUSHNA CHANDRA ROUSTRAY @ MUNA VS	BIDHU BHUSANA MOHAPATRA VS	// // PARADEEP /1 /2024 0
418	D-ABLAPL/8513/2024	STATE OF ODISHA MAHENDRA BARIK VS	SWARAJ PATEL VS	// // HEMGIR /92 /2024 0
419	D-ABLAPL/8516/2024	STATE OF ODISHA SACHIDANANDA @ SACHIDA NAG VS STATE OF ODISHA	PULAKESH MOHANTY VS	// // PADAMPUR /88 /2024 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :19/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/8517/2024	CHAKRAPANI SARANGI VS UNION OF INDIA (CBI)	RAJEET ROY VS	//0 () //
421	D-ABLAPL/8524/2024	BISWANATH HERNNA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /28 /2024 () //
422	D-ABLAPL/8525/2024	PRADIP @ PRADEEP MANDAL VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	MALKANGIRI /215 /2024 () //
423	D-ABLAPL/8529/2024	BINOD JAYPURIA VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /153 /2014 () //
424	D-ABLAPL/8531/2024	AMIT KUMAR MOHAPATRA @ PINTU MOHAPATRA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	BHADRAK RURAL /137 /2024 () //
425	D-ABLAPL/8537/2024	AKHAYA KUMAR @ AKHAYA MOHANTY VS STATE OF ODISHA	ABHAS MOHANTY VS	KONARK /33 /2024 () //
426	D-ABLAPL/8538/2024	ANSHUMAN MOHANTY VS STATE OF ODISHA	ABHAS MOHANTY VS	KONARK /33 /2024 () //
427	D-ABLAPL/8539/2024	MANORANJAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	ABHAYACHANDPUR /51 /2024 () //
428	D-ABLAPL/8540/2024	ANIL KUMAR GIRI VS STATE OF ODISHA	ARIJEET MISHRA VS	GHAGARBEDA /27 /2024 () //
429	D-ABLAPL/8543/2024	PAMITA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CYBER CRIME AND ECONOMIC OFFENCES /6 /2024 () //
430	D-ABLAPL/8544/2024	RAKESH SHAW @ SAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL TOWN /181 /2024 () //
431	D-ABLAPL/8545/2024	SANTUNU MUDULI @ SATRUGHAN MUDULI	SANTOSH CHANDRA ATABUDHI	NAYAPALLI P.S. /90 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/8547/2024	STATE OF ODISHA SAROJ KUMAR SAHOO	SUMIT SEKHAR PATTANAİK	// BALIPATNA /132 /2024
		VS	VS	()
433	D-ABLAPL/8548/2024	STATE OF ODISHA GOPAL SAHU	RITURANJAN CHHOTARAY	// JAGDALPUR /55 /2024
		VS	VS	()
434	D-ABLAPL/8553/2024	STATE OF ODISHA SK ADIL	BHARAT JALLI	// TELKOI /99 /2024
		VS	VS	()
435	D-ABLAPL/8554/2024	STATE OF ODISHA ASISH @ ASHISHI PRADHAN @ ATALA DEHURY	RAKESH BEHERA	// MAHABIROD /65 /2024
		VS	VS	()
436	D-ABLAPL/8555/2024	STATE OF ODISHA SANATAN SAHOO	RAKESH BEHERA	// PARJANG /123 /2024
		VS	VS	()
437	D-ABLAPL/8556/2024	STATE OF ODISHA ABINASH DASH	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
438	D-ABLAPL/8557/2024	STATE OF ODISHA NIRANJAN ROUSTRAY	MANMAYA KUMAR DASH	// KONARK /36 /2024
		VS	VS	()
439	D-ABLAPL/8560/2024	STATE OF ODISHA NIRAKAR HATI	SUSHANTA KUMAR JOSHI	// KANTABANJI /98 /2024
		VS	VS	()
440	D-ABLAPL/8561/2024	STATE OF ODISHA JAGAN KUMAR BEHURIA	AMULYA RATNA PANDA	// DASARATHPUR /42 /2024
		VS	VS	()
441	D-ABLAPL/8562/2024	STATE OF ODISHA RABINDRA KUMAR DASH	AMULYA RATNA PANDA	// PAPADAHANDI /57 /2024
		VS	VS	()
442	D-ABLAPL/8566/2024	STATE OF ODISHA JAGAN @ BIJAYA DAS	PRADEEP KUMAR DAS	// NANDIPADA /55 /2007
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/8569/2024	STATE OF ODISHA HRUSIKESH BEHERA @ BANA BEHERA VS	SURYANARAYAN BISWAL VS	// BENTKAR (42 MOUZA) UPD CUTTACK /49 /2024 ()
444	D-ABLAPL/8574/2024	STATE OF ODISHA RUDRADEBA SAHOO VS	PRADIPTA BEURA VS	// BANKI /412 /2023 ()
445	D-ABLAPL/8580/2024	STATE OF ODISHA RAJESH KUMAR SWAIN VS	MANORANJAN MISHRA VS	// JAGATSINGPUR /141 /2024 ()
446	D-ABLAPL/8581/2024	STATE OF ODISHA DHIRENDRA KUMAR SENAPATI VS	MANORANJAN MISHRA VS	// AUL /10 /2001 ()
447	D-ABLAPL/8582/2024	STATE OF ODISHA RAJESH KUMAR SWAIN VS	MANORANJAN MISHRA VS	// RAGHUNATHPUR /35 /2024 ()
448	D-ABLAPL/8586/2024	STATE OF ODISHA ARSHU MURMU VS	G.P.DUTTA VS	// RAIRANGPUR TOWN /68 /2024 ()
449	D-ABLAPL/8588/2024	STATE OF ODISHA BIJAYA DANDASENA VS	BISWARANJAN MAHARATHA VS	// ADVA /21 /2024 ()
450	D-ABLAPL/8590/2024	STATE OF ODISHA JAGDISH DANDASENA VS	BISWARANJAN MAHARATHA VS	// ADVA /23 /2024 ()
451	D-ABLAPL/8591/2024	STATE OF ODISHA PRASANTA SWAIN @ PRASANTA KUMAR SWAIN VS	BIKRAM CHANDRA GHADEI VS	// BIDANASI /52 /2024 ()
452	D-ABLAPL/8593/2024	STATE OF ODISHA TAPAS @ TAPASA KUMAR BEHERA VS	BIJAYA KUMAR ROURTRAY VS	// PIPLI /175 /2017 ()
453	D-ABLAPL/8603/2024	STATE OF ODISHA JITENDRA MALLICK VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// ASTARANGA /49 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/8606/2024	DEEPAK KUMAR MOHAPATRA VS STATE OF ODISHA	GANESWAR BEHERA VS	BHADRESWAR /16 /2024 () //
455	D-ABLAPL/8608/2024	SUJIT KHATUA VS STATE OF ODISHA	PREETAM MISHRA VS	//0 () //
456	D-ABLAPL/8610/2024	SRABANA BEHERA VS STATE OF ODISHA	PREETAM MISHRA VS	HARABHANGA /23 /2024 () //
457	D-ABLAPL/8611/2024	ROHAN GOUDA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BARKOTE /89 /2024 () //
458	D-ABLAPL/8613/2024	SUBRAT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /216 /2024 () //
459	D-ABLAPL/8615/2024	BHARAT @ JATA @ BHARATA CHANDRA BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /54 /2024 () //
460	D-ABLAPL/8621/2024	DASH AKASH @ DAS AKASH VS STATE OF ODISHA	JNYANANANDA PANDA VS	BANGOMUNDA /23 /2021 () //
461	D-ABLAPL/8622/2024	MOHANDAS KHILLO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KORAPUT SADAR /145 /2023 () //
462	D-ABLAPL/8626/2024	RANJAN KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /52 /2024 () //
463	D-ABLAPL/8645/2024	JAYADEV ROUT VS STATE OF ODISHA	BISWABHUSAN DAS VS	NISCHINTAKOILI /101 /2022 () //
464	D-ABLAPL/8646/2024	SHASHIKANTA ROUT VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /55 /2023 () //
465	D-ABLAPL/8648/2024	MOHAN MAJHI	DHARMENDRA SETHY	CHHENDIPADA /55 /2013

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	D-ABLAPL/8650/2024	DHARITRI PARIDA @ DHARITRI PRADHAN	PRABHAS CHANDRA PANDA	KISSANNAGAR PS /56 /2024
		VS	VS	()
		STATE OF ODISHA		//
467	D-ABLAPL/8652/2024	SURATHA CHANDRA PARIDA	PRABHAS CHANDRA PANDA	KISSANNAGAR PS /252 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	D-ABLAPL/8656/2024	DAYANIDHI DAS @ BATUA	SIDDHARTH PRASAD MISHRA	MARINE PENTHAKATA /16 /2024
		VS	VS	()
		STATE OF ODISHA		//
469	D-ABLAPL/8657/2024	SUBRAT KUMAR NAYAK @ PAPU	AMITAV TRIPATHY	NAYAGARH /77 /2024
		VS	VS	()
		STATE OF ODISHA		//
470	D-ABLAPL/8661/2024	SANJAYA SAHOO	PANCHANAN PANIGRAHI	PARJANG /132 /2024
		VS	VS	()
		STATE OF ODISHA		//
471	D-ABLAPL/8663/2024	SARBESWAR SASAMAL	HAREKRUSHNA DASH	JAGATSINGPUR /240 /2024
		VS	VS	()
		STATE OF ODISHA		//
472	D-ABLAPL/8666/2024	CHAPALA PALIA	JULU KHANSAMA	RAIRAKHOL /51 /2024
		VS	VS	()
		STATE OF ODISHA		//
473	D-ABLAPL/8667/2024	BAPUNI NAYAK	PANCHANAN PANIGRAHI	BHUBAN /315 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	D-ABLAPL/8668/2024	SUNITA MISHRA	SARAT KUMAR RAYAGURU	PURI TOWN /62 /2024
		VS	VS	()
		STATE OF ODISHA		//
475	D-ABLAPL/8671/2024	SAMBHUNATH BISOYI	BIDYALOK MOHAPATRA	ASKA /214 /2024
		VS	VS	()
		STATE OF ODISHA		//
476	D-ABLAPL/8672/2024	SANKAR SETHI	BIDYALOK MOHAPATRA	ASKA /214 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-ABLAPL/8680/2024	STATE OF ODISHA PABITRA BHOI @ PABITRA KUMAR BHOI VS	LAXMIDHAR MAHAPATRA VS	// PAHALA /106 /2024 ()
478	D-ABLAPL/8682/2024	STATE OF ODISHA DHIRESH KHATEI VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// PIPLI /391 /2017 () //

ORISSA HIGH COURT

MISC CASES FILED on :19/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/14/2010 SAO/14/2010	PRATIMA SAHOO MP	M/S.RAMAKANT MOHANTY, SUMITRA MOHANTY	10/2024
2	D-CRLLP/8658/2024 CRLLP/ /	STATE OF ODISHA MP	JANMEJAYA KATIKIA, A.G.A.	12/2024
3	D-CRP/13/2022 CRP/13/2022	PADAN JENA MP		19/2024
4	D-WPC(OAC)/4570/2016 WPC(OAC)/4570/2016	HIMANSU SEKHAR SWAIN MP		20/2024
5	D-WPC(OAC)/83/2001 WPC(OAC)/83/2001	RAJANIKANTA JENA MP		21/2024
6	D-MSA/12640/2024 MSA/ /	M/S. S.J.DEVELOPERS AND HOSINGH P.V. MP	PRABHU PRASANNA BEHERA	39/2024
7	D-MSA/12641/2024 MSA/ /	M/S. S.J. DEVELOPERS AND HOUSING PV MP	PRABHU PRASANNA BEHERA	40/2024
8	D-MSA/12640/2024 MSA/ /	M/S. S.J.DEVELOPERS AND HOSINGH P.V. MP	PRABHU PRASANNA BEHERA	41/2024
9	D-MSA/12640/2024 MSA/ /	M/S. S.J.DEVELOPERS AND HOSINGH P.V. MP	PRABHU PRASANNA BEHERA	42/2024
10	D-MSA/12641/2024 MSA/ /	M/S. S.J. DEVELOPERS AND HOUSING PV MP	PRABHU PRASANNA BEHERA	43/2024
11	D-MSA/12640/2024 MSA/ /	M/S. S.J.DEVELOPERS AND HOSINGH P.V. MP	PRABHU PRASANNA BEHERA	44/2024
12	D-MSA/12641/2024 MSA/ /	M/S. S.J. DEVELOPERS AND HOUSING PV MP	PRABHU PRASANNA BEHERA	45/2024
13	D-MSA/12641/2024 MSA/ /	M/S. S.J. DEVELOPERS AND HOUSING PV MP	PRABHU PRASANNA BEHERA	46/2024
14	D-MSA/12653/2024 MSA/ /	M/S. S.J.DEVELOPERS AND HOSINGH P.V. MP	PRABHU PRASANNA BEHERA	47/2024
15	D-MSA/12653/2024 MSA/ /	M/S. S.J.DEVELOPERS AND HOSINGH P.V. MP	PRABHU PRASANNA BEHERA	48/2024
16	D-MSA/12653/2024 MSA/ /	M/S. S.J.DEVELOPERS AND HOSINGH P.V. MP	PRABHU PRASANNA BEHERA	49/2024
17	D-MSA/12653/2024 MSA/ /	M/S. S.J.DEVELOPERS AND HOSINGH P.V. MP	PRABHU PRASANNA BEHERA	50/2024
18	D-MSA/12669/2024 MSA/ /	M/S. S.J.DEVELOPERS AND HOSINGH P.V. MP	PRABHU PRASANNA BEHERA	51/2024
19	D-MSA/12669/2024 MSA/ /	M/S. S.J.DEVELOPERS AND HOSINGH P.V. MP	PRABHU PRASANNA BEHERA	52/2024
20	D-MSA/12669/2024 MSA/ /	M/S. S.J.DEVELOPERS AND HOSINGH P.V. MP	PRABHU PRASANNA BEHERA	53/2024
21	D-MSA/12669/2024 MSA/ /	M/S. S.J.DEVELOPERS AND HOSINGH P.V. MP	PRABHU PRASANNA BEHERA	54/2024
22	D-MSA/3/2007 MSA/3/2007	DADHIBAMAN DEV MP	M/S.S.P.MISRA, M/S.SOUMYA MISHRA, B.JENA, A.AGARWAL, N.SHAH	55/2024
23	D-CRLMP/915/2023 CRLMP/915/2023	RIPPY SINGH BAWEJA MP		76/2024
24	D-RPFAM/27/2023 RPFAM/27/2023	ABHIMANYU NAHAK MP	SOUBHAGYA KUMAR DASH	128/2024
25	D-RPFAM/12821/2024 RPFAM/ /	MANAS RANJAN NAIK MP	KULDEEP MOHANTY	129/2024
26	D-MATA/6493/2024	SOUMYAMAYEE MALLICK	PABITRA KUMAR NAYAK	

	MATA/61/2024	MP		129/2024
27	D-MATA/132/2023	SWADHIN KUMAR PANDA		
	MATA/132/2023	MP		130/2024
28	D-RPFAM/64/2014	RASESWAR NAYAK		
	RPFAM/64/2014	MP		130/2024
29	D-CONTC/1209/2024	MAMINA MALLICK	ADV.	
	CONTC/ /	MP		195/2024
30	D-CONTC/652/2016	RAJKISHORE MAHAPATRA	M/S.	
	CONTC/652/2016	MP		196/2024
31	D-CONTC/10055/2023	RAKESH KUMAR PANDA	SWAPNIL ROY	
	CONTC/10055/2023	MP		198/2024
32	D-CRLREV/699/2023	ANANYA ROUTHAY	AMIYA KUMAR MOHANTY (A)	
	CRLREV/699/2023	MP		251/2024
33	D-CRLREV/8550/2024	ROHIT BEHERA	LAXMAN PRADHAN	
	CRLREV/ /	MP		252/2024
34	D-CRLREV/8550/2024	ROHIT BEHERA	LAXMAN PRADHAN	
	CRLREV/ /	MP		253/2024
35	D-CRLREV/441/2023	KARTIK SUNDARAY	BHAKTA BHUSAN BARIK	
	CRLREV/441/2023	MP		254/2024
36	D-BLAPL/8512/2024	UGRESAN MAJHI	SEPHALEE DAS	
	BLAPL/ /	MP		297/2024
37	D-BLAPL/3480/2024	SANTOSH KALET @ SANTOSH @ MILU KALET		
	BLAPL/964/2024	MP		298/2024
38	D-BLAPL/6493/2024	RAMESWAR MOHANTY	RAJESH KUMAR MAHAPATRA	
	BLAPL/1879/2024	MP		299/2024
39	D-BLAPL/8529/2023	TUNA PRADHAN	JYOTIRMAYA SAHOO	
	BLAPL/8529/2023	MP		300/2024
40	D-BLAPL/8595/2024	AKSHAYA KUMAR SAHOO	DEEPAK KU SAHOO	
	BLAPL/ /	MP		301/2024
41	D-FAO/12737/2024	MANAGER, (LEGAL), M/S. S.B.I., GENERAL INSURANCE COMPANY LTD., GANJAM		
	FAO/ /	MP		302/2024
42	D-BLAPL/12452/2022	GOPI G @ ANNA	AMULYA RATNA PANDA	
	BLAPL/12452/2022	MP		302/2024
43	D-FAO/72/2005	KARUNI BISWAL		
	FAO/72/2005	MP		303/2024
44	D-BLAPL/11838/2023	SANANTA KANHAR	SURYAKANTA DWIBEDI	
	BLAPL/11838/2023	MP		303/2024
45	D-BLAPL/11450/2023	ABHIMANYU PADHIHARI		
	BLAPL/11450/2023	MP		304/2024
46	D-FAO/72/2005	KARUNI BISWAL		
	FAO/72/2005	MP		304/2024
47	D-CMP/1212/2024	BIDYADHAR ROUT	SRINIBASH SATAPATHY	
	CMP/ /	MP		309/2024
48	D-CMP/12820/2024	M/S. OM OIL AND FLOUR MILLS, CUTTACK	JIT CHANDRA MOHAPATRA	
	CMP/ /	MP		310/2024
49	D-CMP/12835/2024	NIVEDITA PANIGRAHI	BIBEKANANDA BHUYAN	
	CMP/ /	MP		311/2024
50	D-CMP/12888/2024	SUBASH CHANDRA DAS	TUSAR KUMAR MISHRA	
	CMP/ /	MP		312/2024
51	D-CMP/12890/2024	DILLIP JENA	TUSAR KUMAR MISHRA	
	CMP/ /	MP		313/2024
52	D-RSA/4273/2024	GHATESWARA DASH	SMITA RANJAN PATNAIK	
	RSA/65/2024	MP		351/2024
53	D-ABLAPL/8301/2023	SURENDRA PAL		
	ABLAPL/8301/2023	MP		525/2024
54	D-ABLAPL/3549/2024	JAGANNATH PRADHAN		
	ABLAPL/1642/2024	MP		526/2024
55	D-ABLAPL/4713/2024	JITENDRA BISWAL		
	ABLAPL/1901/2024	MP		527/2024
56	D-ABLAPL/4819/2024	KABITA DAS @ BABITA DAS		
	ABLAPL/1811/2024	MP		528/2024
57	D-ABLAPL/12204/2015	ARAKHITA PATRA		
	ABLAPL/12204/2015	MP		529/2024

58	D-ABLAPL/12744/2023 ABLAPL/12744/2023	ANITA BEHERA MP	BISWABHUSAN DAS	530/2024
59	D-ABLAPL/12728/2023 ABLAPL/12728/2023	ANITA BEHERA MP	BISWABHUSAN DAS	531/2024
60	D-ABLAPL/14741/2023 ABLAPL/14741/2023	MUKESH KUMAR NAYAK MP		532/2024
61	D-ABLAPL/2755/2024 ABLAPL/1397/2024	GANESH KUMAR PAL MP		533/2024
62	D-MACA/12611/2024 MACA/ /	BADAL KUMAR NAYAK MP	PRADEEP KUMAR MISHRA	582/2024
63	D-MACA/12612/2024 MACA/ /	JAMBHU GAUDA MP	PRADEEP KUMAR MISHRA	583/2024
64	D-MACA/276/2023 MACA/276/2023	KRUSHNA CHANDRA SAHU MP	RABINDRANATH PRUSTY	584/2024
65	D-MACA/1287/2023 MACA/1287/2023	RAMA CHANDRA SAHOO MP	ASHOK KUMAR BEHERA	585/2024
66	D-MACA/12746/2024 MACA/ /	ASHOK KUMAR BEHERA MP	BISWAJIT MOHANTY	586/2024
67	D-MACA/12746/2024 MACA/ /	ASHOK KUMAR BEHERA MP	BISWAJIT MOHANTY	587/2024
68	D-MACA/12855/2024 MACA/ /	TATA AIG GENERAL INSURANCE CO. L.T. MP	ADAM ALI KHAN	588/2024
69	D-CRLA/8520/2024 CRLA/ /	SIBA @ SMRUTIRANJAN PATI MP	BHABANI SAMAL	645/2024
70	D-CRLA/8520/2024 CRLA/ /	SIBA @ SMRUTIRANJAN PATI MP	BHABANI SAMAL	646/2024
71	D-CRLA/8526/2024 CRLA/ /	NIMAI CHARAN SAHU MP	SANJIB KUMAR BHANJADEO	647/2024
72	D-CRLA/8526/2024 CRLA/ /	NIMAI CHARAN SAHU MP	SANJIB KUMAR BHANJADEO	648/2024
73	D-CRLA/6326/2024 CRLA/ /	KUNA @ SAROJ KUMAR NAYAK MP	BHABANI PRASAD SAMAL, BIBHUTI RANJAN MOHANTY	649/2024
74	D-CRLA/8638/2024 CRLA/ /	SATYANARAYAN KUMARA MP	HIMANSHU SEKHAR MISHRA	650/2024
75	D-CRLA/8638/2024 CRLA/ /	SATYANARAYAN KUMARA MP	HIMANSHU SEKHAR MISHRA	651/2024
76	D-CRLA/8676/2024 CRLA/ /	BIJAYA SETHI @ BIJU MP	BIDYUTLATA MOHANTY	652/2024
77	D-CRLA/8676/2024 CRLA/ /	BIJAYA SETHI @ BIJU MP	BIDYUTLATA MOHANTY	653/2024
78	D-CRLMC/2360/2023 CRLMC/2360/2023	KARIMI CHAITANYA MP		681/2024
79	D-CRLMC/7712/2024 CRLMC/824/2024	YASH MAROTHIA MP	SAURAV TIBREWAL	682/2024
80	D-CRLMC/8578/2024 CRLMC/ /	BISHNU BEHERA MP	MANAS KUMAR CHAND	683/2024
81	D-CRLMC/3399/2023 CRLMC/3399/2023	TRILOCHAN BEHERA MP	LAMBODOR ACHARI	684/2024
82	D-CRLMC/8602/2024 CRLMC/ /	SAURIN BHATT MP	UMAKANT NAYAK	685/2024
83	D-CRLMC/8609/2024 CRLMC/ /	PARESH JATANIA MP	PARTHA SARATHI NAYAK	686/2024
84	D-CRLMC/8614/2024 CRLMC/ /	IPSITA SAHU MP	BIJAYA KUMAR BEHERA 1	687/2024
85	D-CRLMC/3861/2023 CRLMC/3861/2023	DEBENDRA SWAIN MP	SUSANTA KUMAR MISHRA,S.K. LENKA, M/S.KSHIROD KUMAR ROUT	688/2024
86	D-CRLMC/4405/2024 CRLMC/885/2024	BHAGABAT MURMU MP	ANUP UDAYA SENAPATI	689/2024
87	D-CRLMC/8625/2024 CRLMC/ /	SAMARU PASAYAT MP	SAMARENDRA BAHADUR	690/2024
88	D-CRLMC/5564/2024 CRLMC/517/2024	DIGAMBAR@DAMBABUDA MAJHI MP		691/2024
89	D-CRLMC/8641/2024	SUBRAT ACHARYA	SIBANARAYAN BISWAL	

90	CRLMC/ / D-CRLMC/4995/2023 CRLMC/4995/2023	MP SAROJ DEHURY MP	BIDYADHAR PANDA	692/2024 693/2024
91	D-CRLMC/8651/2024 CRLMC/ /	MP PRASANTA KUMAR BISWAL	SUKANTA KUMAR NAYAK	694/2024
92	D-WA/12610/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1259/2024
93	D-WA/12610/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1260/2024
94	D-WA/12610/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1261/2024
95	D-WA/12614/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	1262/2024
96	D-WA/12614/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	1263/2024
97	D-WA/12614/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	1264/2024
98	D-WA/12630/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	1265/2024
99	D-WA/12630/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	1266/2024
100	D-WA/12630/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	1267/2024
101	D-WA/12629/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1268/2024
102	D-WA/12629/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1269/2024
103	D-WA/12629/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1270/2024
104	D-WA/12651/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1271/2024
105	D-WA/12651/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1272/2024
106	D-WA/12651/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1273/2024
107	D-WA/12674/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1274/2024
108	D-WA/12674/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1275/2024
109	D-WA/12674/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1276/2024
110	D-WA/12683/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1277/2024
111	D-WA/12683/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1278/2024
112	D-WA/12683/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1279/2024
113	D-WA/12712/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1280/2024
114	D-WA/12712/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1281/2024
115	D-WA/12712/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1282/2024
116	D-WA/12728/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1283/2024
117	D-WA/12728/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1284/2024
118	D-WA/12728/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1285/2024
119	D-WA/12790/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1286/2024
120	D-WA/12790/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1287/2024

121	D-WA/12790/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1288/2024
122	D-WA/12797/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1289/2024
123	D-WA/12797/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1290/2024
124	D-WA/12797/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1291/2024
125	D-WA/12816/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1292/2024
126	D-WA/12816/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1293/2024
127	D-WA/12816/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1294/2024
128	D-WA/12825/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1295/2024
129	D-WA/12825/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1296/2024
130	D-WA/12825/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1297/2024
131	D-WA/12836/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1298/2024
132	D-WA/12836/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1299/2024
133	D-WA/12836/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1300/2024
134	D-WA/12854/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1301/2024
135	D-WA/12854/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1302/2024
136	D-WA/12854/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1303/2024
137	D-WA/12868/2024 WA/ /	BARADA PRASNNA SETHY MP	SANJAY KUMAR BEHERA	1304/2024
138	D-WA/12861/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	1305/2024
139	D-WA/12861/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	1306/2024
140	D-WA/12861/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	1307/2024
141	D-WA/12880/2024 WA/ /	ODISHA UNIVERSITY OF TECHNOLOGY MP	ANMIR SHARMA SHRA	1308/2024
142	D-WA/12880/2024 WA/ /	ODISHA UNIVERSITY OF TECHNOLOGY MP	ANMIR SHARMA SHRA	1309/2024
143	D-WA/12877/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1310/2024
144	D-WA/12877/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1311/2024
145	D-WA/12877/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1312/2024
146	D-WA/12893/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1313/2024
147	D-WA/12893/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1314/2024
148	D-WA/12893/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1315/2024
149	D-WA/12894/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1316/2024
150	D-WA/12894/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1317/2024
151	D-WA/12894/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1318/2024
152	D-WP(C)/12609/2024	SUVENDU BEHERA	PRAJIT KUMAR PRADHAN	

	WP(C)/ /	MP		4171/2024
153	D-WP(C)/12615/2024 WP(C)/ /	NARAYAN SUKLA MP	SASWATI MOHAPATRA	4172/2024
154	D-WP(C)/12615/2024 WP(C)/ /	NARAYAN SUKLA MP	SASWATI MOHAPATRA	4173/2024
155	D-WP(C)/12625/2024 WP(C)/ /	KSHIROD DAS MP	BRAJA MOHAN SARANGI	4174/2024
156	D-WP(C)/9877/2024 WP(C)/5267/2024	DR.MADHUBRATA SATPATHY MP	DILLIP KUMAR MOHAPATRA	4175/2024
157	D-WP(C)/12636/2024 WP(C)/ /	DILESWAR PRADHAN MP	ANAJN KUMAR BISWAL	4176/2024
158	D-WP(C)/12635/2024 WP(C)/ /	RITWIK PATTANAİK MP	SASWATI MOHAPATRA	4177/2024
159	D-WP(C)/41947/2023 WP(C)/41947/2023	SATYABHAMA PANDA MP		4178/2024
160	D-WP(C)/12639/2024 WP(C)/ /	LAKHAPATI @ LAKHRAM BHUE @ BHOI MP	KABIR KUMAR JENA	4179/2024
161	D-WP(C)/12654/2024 WP(C)/ /	MANOJ KUMAR NAYAK MP	MANMAYA KUMAR DASH	4180/2024
162	D-WP(C)/12665/2024 WP(C)/ /	M/S AJAY KUMAR MOHANTY, CUTTACK MP	ITISHREE TRIPATHY	4181/2024
163	D-WP(C)/9230/2024 WP(C)/4729/2024	CHITTARANJAN NAYAK MP		4182/2024
164	D-WP(C)/10254/2024 WP(C)/5342/2024	M/S. KOKILA INDUSTRIES MP	KAUSHAL HUSSAIN	4183/2024
165	D-WP(C)/12668/2024 WP(C)/ /	EXECUTIVE ENGINEER (ELECT.), TPWODI, MP	PRASAD KUMAR TRIPATHY	4184/2024
166	D-WP(C)/12667/2024 WP(C)/ /	M/S.AYAMAT KHAN AND RAHAMATKHAN MP	DEBASISH HAZARA	4185/2024
167	D-WP(C)/12670/2024 WP(C)/ /	M/S EASTERN METAL AND FERRO ALLOY MP	PRASAD KUMAR MISHRA	4186/2024
168	D-WP(C)/12671/2024 WP(C)/ /	LAXMAN ROHIDAS MP	MANOJ KUMAR MOHANTY	4187/2024
169	D-WP(C)/12680/2024 WP(C)/6829/2024	SANJAY JAIN MP	SUPRIYO RANJAN MAHAPATRA	4188/2024
170	D-WP(C)/12688/2024 WP(C)/6826/2024	ANSHUL JAIN MP	SUPRIYO RANJAN MAHAPATRA	4189/2024
171	D-WP(C)/12682/2024 WP(C)/ /	SANATAN SAHOO MP	AMIT PRASAD BOSE	4190/2024
172	D-WP(C)/12695/2024 WP(C)/ /	SOUMYA KANTA PANDA MP	AMIT PRASAD BOSE	4191/2024
173	D-WP(C)/12722/2024 WP(C)/6850/2024	M/S.SAROJ KUMAR SHARMA, KALAHANDI MP	SUKANTA KUMAR DALAI	4192/2024
174	D-WP(C)/14256/2019 WP(C)/14256/2019	JAGANNATH BARIK MP	M/S.MANORANJAN MISHRA	4193/2024
175	D-WP(C)/20635/2017 WP(C)/20635/2017	RITA RANI NAYAK MP	MR.AUROBINDA MOHANTY CGC	4194/2024
176	D-WP(C)/12743/2024 WP(C)/ /	M/S. BIJAY KUMAR SENAPATI MP	SUBASH CHANDRA SAHOO	4195/2024
177	D-WP(C)/12750/2024 WP(C)/ /	KHIROD CHANDRA MOHAPATRA MP	SUKANTA KUMAR NAYAK (2)	4196/2024
178	D-WP(C)/12752/2024 WP(C)/ /	BHAGABAN KHILLAR MP	SATYABRATA SENAPATI	4197/2024
179	D-WP(C)/12754/2024 WP(C)/ /	SUKANTI SENDHA MP	SUKANTA KUMAR NAYAK (2)	4198/2024
180	D-WP(C)/12755/2024 WP(C)/ /	SANJAYA KUMAR SAHOO MP	DEBIDUTTA MOHAPATRA	4199/2024
181	D-WP(C)/12758/2024 WP(C)/ /	MAHESWAR BEHERA @ KALIA BEHERA MP	SATYABRATA SENAPATI	4200/2024
182	D-WP(C)/12759/2024 WP(C)/ /	SUMITRA SAHOO MP	JYOTI SWARUP MAHARANA	4201/2024
183	D-WP(C)/12761/2024 WP(C)/ /	MARKANDA PRADHAN MP	SATYABRATA SENAPATI	4202/2024

184	D-WP(C)/12762/2024 WP(C)/ /	SURESH KHILLAR MP	SATYABRATA SENAPATI	4203/2024
185	D-WP(C)/9272/2024 WP(C)/5722/2024	BINAY KUMAR DAS MP	JAGAJIBAN PRADHAN	4204/2024
186	D-WP(C)/9275/2024 WP(C)/5726/2024	BINAY KUMAR DAS MP	JAGAJIBAN PRADHAN	4205/2024
187	D-WP(C)/12764/2024 WP(C)/ /	SMRUTIREKHA DASH MP	SHIB SHANKAR MOHANTY	4206/2024
188	D-WP(C)/12765/2024 WP(C)/ /	AMARBAR DHAL MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	4207/2024
189	D-WP(C)/4766/2024 WP(C)/2954/2024	SHAKTIDUTTA SAMAL MP	SANTOSH KUMAR PATTANAİK	4208/2024
190	D-WP(C)/22413/2023 WP(C)/22413/2023	SHREE LINGRAJ FEEDS LTD. ROURKELA MP	TANMAY MISHRA	4209/2024
191	D-WP(C)/23873/2020 WP(C)/23873/2020	MALATI BEHERA MP	AMIT PRASAD BOSE	4210/2024
192	D-WP(C)/12783/2024 WP(C)/ /	SIDHARTH SANKAR SINGH MP	SUBHADUTTA ROUSTRAY	4211/2024
193	D-WP(C)/41428/2023 WP(C)/41428/2023	SANJAYA KUMAR MUDULI MP	SWAPNA KUMAR OJHA	4214/2024
194	D-WP(C)/12787/2024 WP(C)/ /	SK. NURUDDIN MP	DWARİKA PRASAD MOHANTY	4215/2024
195	D-WP(C)/12789/2024 WP(C)/ /	SAILABALA PATTANAİK MP	SRINIVAS MOHANTY	4216/2024
196	D-WP(C)/12645/2024 WP(C)/ /	SASMITA NANDA MP	DİLLİP KUMAR MOHAPATRA	4217/2024
197	D-WP(C)/2111/2024 WP(C)/987/2024	PUSPALATA SAHOO MP		4218/2024
198	D-WP(C)/35078/2023 WP(C)/35078/2023	SANTOSH KUMAR BEHERA MP		4219/2024
199	D-WP(C)/1361/2024 WP(C)/576/2024	JULI PATEL MP	GYANENDRA CHANDRA SWAIN	4220/2024
200	D-WP(C)/12810/2024 WP(C)/ /	SAROJ KUMAR NAYAK MP	SUBHADUTTA ROUSTRAY	4221/2024
201	D-WP(C)/12814/2024 WP(C)/ /	RADHA KISHAN SINGH MP	PRATYUSH RANJAN PATNAİK	4222/2024
202	D-WP(C)/12818/2024 WP(C)/6863/2024	SUDIPTA KUMAR DASH MP	SUBHADUTTA ROUSTRAY	4223/2024
203	D-WP(C)/19656/2018 WP(C)/19656/2018	SADASHIVA NAYAK MP		4224/2024
204	D-WP(C)/12826/2024 WP(C)/ /	SAROJINI DEI MP	SAMEER KUMAR DAS	4225/2024
205	D-WP(C)/12827/2024 WP(C)/6879/2024	DEEPEN KUMAR SAHOO MP	SUKANTA KUMAR DALAI	4226/2024
206	D-WP(C)/12832/2024 WP(C)/ /	PARTHA SARATHI SETHI MP	SURYAKANTA DASH	4227/2024
207	D-WP(C)/12833/2024 WP(C)/ /	FACULTY ASSOCIATION, AIIMS, BBSR MP	AMİTABH MİSHRA	4228/2024
208	D-WP(C)/12834/2024 WP(C)/ /	SOCIETY FOR CHILDREN (SOCH), BHUBANESHWAR MP	CHITTA RANJAN PATNAİK	4229/2024
209	D-WP(C)/12842/2024 WP(C)/ /	GOPAL CHANDRA SAHOO MP	SURYAKANTA DASH	4230/2024
210	D-WP(C)/12845/2024 WP(C)/ /	JAİGUN NİSSA BİBİ @ JAİGUN BİBİ MP	PRASANTA KUMAR SATAPATHY	4231/2024
211	D-WP(C)/12846/2024 WP(C)/ /	TOPHAN KUMAR NAYAK MP	BANSHİDHAR SATAPATHY	4232/2024
212	D-WP(C)/12853/2024 WP(C)/ /	RABINDRA LENKA MP	PRASANNA KUMAR DASH	4233/2024
213	D-WP(C)/12864/2024 WP(C)/ /	M/S. BHARAT SECURITY SERVICES, JAJPUR MP	AKSHAYA KUMAR PANDEY	4234/2024
214	D-WP(C)/27595/2023 WP(C)/27595/2023	ASHOK KUMAR DASH MP		4235/2024
215	D-WP(C)/12867/2024	BHASKAR CHANDRA MOHAPATRA	CHITTA RANJAN PATNAİK	

	WP(C)/ /	MP		4236/2024
216	D-WP(C)/12872/2024	M/S. ARFIN SERVICE PROVIDER AGENCY, A.K.S.P.	AKSHAY A KUMAR PANDEY	
	WP(C)/ /	MP		4237/2024
217	D-WP(C)/37190/2023	KASINATH DHANWAR	SIDHARTH MALLICK	
	WP(C)/37190/2023	MP		4238/2024
218	D-WP(C)/7587/2024	M/S. JAGABANDHU ENTERPRISES PVT. LTD.	ABHIRA RATH	
	WP(C)/5810/2024	MP		4239/2024
219	D-WP(C)/12875/2024	BIKASH KHATUA	SASWATI MOHAPATRA	
	WP(C)/ /	MP		4240/2024
220	D-WP(C)/12884/2024	BAISHNAB CHARAN PATRA	NURSHINGA CHARAN BARAL	
	WP(C)/ /	MP		4241/2024
221	D-WP(C)/12898/2024	MANAGING COMMITTEE OF PARSHURAM KUNIA	KUNIA SECYNBALANGIR	
	WP(C)/ /	MP		4242/2024